NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 284/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE PARTIES:

Empire Mall Pvt. Ltd.

V/s.

Ahan Apparels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

22

YashJain

Adv. for

ORDER TCP 284/I&BC/NCLT/MB/MAH/2017

By Order of the Bench adjourned to 18.01.2018.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 09.01.2018

ua

Sd/-

M.K. SHRAWAT Member (Judicial)